

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6941 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

10/Dated: 26th March, 2021

Heard Mr. Rajendra Pd., learned counsel for the petitioner and Mr. Rahul Dev, learned counsel for the respondent-State through V.C.

2. Mr. Rahul Dev, learned counsel for the respondent-State submits that a supplementary counter-affidavit has been filed today.

3. Office is directed to verify and proceed.

4. Put up this case on 16.04.2021.

(Deepak Roshan, J.)

Amardeep/